

ELECTION COMMISSION OF INDIA

NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI-110001

No. 52/10/2018-EMPS

Dated: 13th November, 2018

To

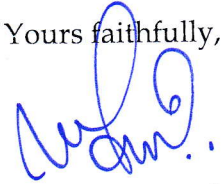
The Chief Electoral Officers
of All States and Union Territories.

Subject: Hiring of warehouse for EVM/VVPAT- regarding.

Sir/Madam,

I am directed to refer to the Commission's letter No. 51/10/2017, dated 18th April, 2018, whereby it was directed that the Chief Electoral Officers shall take immediate action for hiring of suitable warehouse building/premises to meet any shortfall in warehousing space for storage of required number of EVMs and VVPATs in their States/UTs so that the smooth despatch, delivery and storage of EVMs and VVPATs in not hampered. The Commission has considered the matter and decided that warehouse of Food Corporation of India (FCI), Central Warehouse Corporation (CWC) or States Warehouse Corporation shall be used for storage of EVMs/VVPATs only as a last resort, after exhausting all other options.

Yours faithfully,



(MADHUSUDAN GUPTA)
UNDER SECRETARY